Post Offer Public Announcement for the attention of the Equity Shareholders of

SULABH ENGINEERS AND SERVICES LIMITED

Registered office : 185, Sheikh Memon Street, 3rd Floor, Mumbai- 400 002

The details subsequent to completion of the Open Offer made vide Public Announcement which appeared on July 09, 2010 **("PA")**, Letter of Offer dated December 02, 2010 **("LOO")**,Corrigendum to Public Announcement which appeared on December 07, 2010 **("CPA")** and Corrigendum to Letter of Offer **("CLOO")** which appeared on December 09, 2010 pursuant to Regulations 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof, by **Mr. Manoj Kumar Agarwal and Mrs. Deepa Mittal (the "Acquirers")** to acquire up to 49500 fully paid equity/ voting share capital representing 20% of the equity/ voting share capital of **Sulabh Engineers and Services Limited** at a price of Rs. 32/- per fully paid equity share of Rs. 10/- each, payable in cash **(the "Offer")** are as under :

1 Name of the Target Company : Sulabh Engineers and Services Limited

2 Name of Acquirers : Mr. Manoj Kumar Agarwal and Mrs. Deepa Mittal

3 Name of Manager to the Offer : Chartered Capital and Investment Limited

4 Name of the Registrar to the Offer, if any : Skyline Financial Services Private Limited

5 Offer Details

a. Date of opening of the Offer : Friday, December 10, 2010

b. Date of closure of the Offer : Wednesday, December 29, 2010

6 Details of the acquisition

Sr. No.	Item	Proposed in the offer document		Actual	
1	Offer Price	Rs.32/-		Rs.32/-	
2	Share holding of Acquirers (No. & %) before Share Purchase Agreement(SPA)/ MOU	Nil		Nil	
3	Shares acquired through SPA/ MOU (No. & %)	109650 & 44.30%		109650 & 44.30%	
4	Shares acquired in the Open Offer	49500 & 20.00%		39200 & 15.84%	
5	Size of the Open Offer (No of shares multiplied by Offer Price per share)	Rs.1584000/-		Rs.1254400/-	
6	Shares acquired after Public Announcement but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
7	Post-Offer share holding of Acquirers (No. & %) (2+3+4+6)	159150 & 64.30%		148850 & 60.14%	
8	Pre & Post-Offer share holding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		123300 49.82%	88350 35.70%	123300 49.82%	98650 39.86%

7 Status of escrow account, whether released or not : Not Released

8 Payment of interest, if any, to the shareholders along with details thereof : Not Applicable

9 Status of investor complaints received, if any : No Investor complaints have been received

10 The Acquirers Mr. Manoj Kumar Agarwal residing at 53/07 Nayaganj, Kanpur 208 001 and Mrs. Deepa Mittal residing at 26/34, Birhana Road, Kanpur - 208 001 accept full responsibility for the information contained in this Public Announcement and also the obligations of Acquirer as laid down in the SEBI (SAST) Regulations, 1997.

11 This Public Announcement would also be available on the SEBI website at http://www.sebi.gov.in

12 The Payment consideration to the shareholders whose shares were accepted in open offer have been dispatched on January 10, 2011

13 **This Public Announcement is being issued on behalf of the Acquirers by the Manager to the Offer.**

MANAGER TO THE OFFER

CHARTERED CAPITAL AND INVESTMENT LIMITED

Contact Person: Mr. Vimlesh Bansal

26, Kamdar Shopping Centre, 2nd Floor, Opp. Railway Station, Vile Parle (E), Mumbai - 400 057

Tel No.: 022- 26121742; Fax No.: 022 - 26121743 Email: mumbai@charteredcapital.net

Place : Mumbai **Dated : January 11, 2011**